

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

122  
Rst.A.No.495/KB/2017  
T P No. 45/2017

**Present:** 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>th</sup> January 2018, 10.30 A.M**

Name of the Company		Tanushree Promoters Pvt.Ltd.		
Under Section		230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. M.S. Tiwan

Releas

15/1/12

**O R D E R**

Ld. Counsel for the petitioners is present.

Petitioner has filed this restoration application against the order dated 02/08/2017 for restoration of Rst. A. No. 291/KB/2017, which has been moved on 25/08/2017, i.e. within the period of limitation.

In the interest of justice we hereby allow the application and restore the Rst. A. No. 291/KB/2017 to its original number.

List it on 22/02/2018 for hearing of Rst. A. No. 291/KB/2017.

sd

(Jinan K.R.)  
Member (J)

sd

(V.P.Singh)  
Member (J)